

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.A. No. 376(PB)/2017

IN THE MATTER OF:

Gammon India Ltd.

.....Applicant

v.

**Neelkanth Mansions and Infrastructure
Pvt. Ltd.**

.....Respondent

SECTION : Rule 16 of the NCLT

Order delivered on 28.11.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President**

**Ms. DEEPA KRISHAN
Hon'ble Member (T)**

For the Applicant(s) : Mr. Shyam Kapadia, i/b PDS Legal

For the Respondent(s) : Mr. Amar Dave, Mr. Rajeev Kumar, Advocates

ORDER

Arguments heard. Order reserved.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**

28.11.2017
V. Sethi